



भारतीय दिवाला और शोधन अक्षमता बोर्ड
Insolvency and Bankruptcy Board of India



Insolvency and Bankruptcy Board of India

(In association with Federation of Indian Chambers of Commerce and Industry)

announces

Seminar on “MSMEs and Insolvency and Bankruptcy Code”

on

Friday, March 6, 2020

New Delhi

OBJECTIVE

MSMEs form the foundation of the Indian economy, and are key providers of employment, production, economic growth, entrepreneurship, and financial inclusion. The Seminar would focus on the existing and proposed approaches to provide facilitative regime for MSMEs under the Insolvency and Bankruptcy Code, 2016.

DELEGATES

The Seminar is primarily intended for representatives from MSMEs. Insolvency professionals, Valuers, Bankers and other professionals like CA, CS, CMA, Advocates, etc. may also attend the same.

VENUE

Federation of Indian Chambers of Commerce and Industry
1, Tansen Marg, Todermal Road Area, Mandi House, New Delhi – 110001

REGISTRATION

RSVP @ cmsme@ficci.com

SCHEDULE
Friday, March 6, 2020

Time	Session	Distinguished Guests and Speakers
1:00 - 2:00 p.m.		Registration and lunch
02:00 - 02.45 p.m.	Inauguration and Expectation Sharing Welcome Address Address by	Representative from FICCI Dr. M. S. Sahoo (Chairperson, IBBI) Dr. Arun Kumar Panda (Secretary, Ministry of Micro, Small & Medium Enterprises) Mr. Ram Mohan Mishra* (Special Secretary & Development Commissioner - MSME)
02:45 - 04:00 p.m. Panel Discussion	MSMEs as Debtors and the IBC	Mr. U. K. Sinha (Former Chairman, SEBI) - Chair of the session Mr. G. K. Singh* (Joint Secretary, Ministry of Corporate Affairs) Mr. Sudhakar Shukla (Whole Time Member, IBBI) Mr. Sanjay Bhatia (President, FICCI – Confederation of MSME) CA. Prakash Sharma (Chairman, ICAI's Committee on IBC)
04:00 - 04.15 p.m.		Tea break
04:15 - 06:00 p.m. Panel Discussion	MSMEs as Operational Creditors in corporate insolvency processes	Mr. P. K. Malhotra (Former Law Secretary)- Chair of the session Dr. (Ms.) Mukulita Vijayawargiya (Whole Time Member, IBBI) Mr. S. Ramann (Managing Director & CEO, National E-Governance Services Ltd) Mr. Anil Bhardwaj (Secretary General, Federation of Indian Micro and Small & Medium Enterprises) Mr. Mohit Saraf (Co-Chair- FICCI Stressed Asset Committee)

FOR MORE INFORMATION, PLEASE CALL AT

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*Invited